NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 67/397-398/NCLT/AHM/2016 (New) C.P. No. 20/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

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Name of the Company:

Ishwarbhai Vithalbhai Patel

V/s.

Krishna Barrels Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

HARMISH E-SWAH

2. Cheter Pary

Pehnoner OrBland

ORDER

Learned PCS Mr. Chetan Patel present for Petitioners. Learned Advocate Mr. Harmish Shah present for Respondents.

Written arguments filed by both parties.

Order reserved.

IKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.